

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 4047
TO BE ANSWERED ON 28.03.2022

Filling of Reserved Seats in CEIs

4047. DR. KALANIDHI VEERASWAMY:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the reserved seats in Central Educational Institutions (CEIs) including Indian Institute of Technology (IITs) and National Institute of Technology (NITs) have not been filled in the country including Tamil Nadu during the last three years and the current year;
- (b) if so, the details thereof; and
- (c) the steps taken or proposed to be taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) to (c) The Government has notified the Central Educational Institutions (Reservation in Admission) Act, 2006, as amended from time to time to provide reservation in admission of the students belonging to Scheduled Castes, Scheduled Tribes and Other Backward Classes in the Central Educational Institutions established, maintained or aided by the Central Government. Further, in accordance with provisions of the Constitution (One Hundred and Third Amendment) Act, 2019, Ministry of Education has issued instructions to provide reservation for Economically Weaker Sections (EWS) for admission in Central Educational Institutions. Reduced cut-off marks are applicable for students of SC, ST & OBC.

The Ministry of Education has also issued instructions on 24.02.2022 to all the Central Higher Educational Institutions under Ministry of Education for implementation of the reservation policy of the Government of India in letter and spirit.
